

07

**GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI**  
**HOME (GENERAL) DEPARTMENT**  
**5<sup>TH</sup> LEVEL, 'A' WING, DELHI SACHIVALYA, I.P. ESTATE, NEW DELHI**

No.F.6/24/2019/HG/ 6712

Dated: 29-11-2019

To

**The Deputy Secretary (Question),  
Delhi Vidhan Sabha,  
Old Secretariat, Delhi.**

**Sub: Regarding Un-starred Question No. 73 dated 02.12.2019 asked by Sh. Naresh Balyan, M.L.A.**

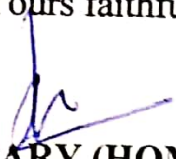
Sir,

Please find enclosed herewith 100 copies of reply in respect of Un-starred Question No. 73 dated 02.12.2019 asked by Sh. Naresh Balyan, M.L.A. for taking necessary action in the matter.

The reply has prior approval of Hon'ble Minister of Home, Govt. of NCT of Delhi.

**Encl. as above**

Yours faithfully,



**DY. SECRETARY (HOME)**

Dated: **M.K. AGGARWAL**  
Dy. Secretary (Home-Gen.)  
Govt. of NCT of Delhi  
Delhi Secretariat  
I.P. Estate, New Delhi-110002

No.F.6/24/2019/HG/

Copy to:-

1. P.S. to Hon'ble Lt. Governor, Delhi.
2. Secretary, Hon'ble Minister of Home, Govt. of NCT of Delhi.
3. S.O. to Chief Secretary, Govt. of NCT of Delhi.
4. Director, I&B, Old Secretariat, Delhi alongwith 150 copies of reply.
5. P.S. to ACS (Home), Govt. of NCT of Delhi.

**DY. SECRETARY (HOME)**

अतारांकित प्रश्न संख्या-73, के बारे में जो कि दिनांक 02.12.2019 को प्रस्तुत करना है।  
प्रश्नकर्ता - श्री नरेश बाल्यान।

	प्रश्न	उत्तर
(क)	क्या सरकार की दिल्ली में कोई नई जेल बनाने की योजना है, और	जी हाँ।
(ख)	यदि हां, तो उसका विवरण क्या है?	1. नरेला क्षेत्र में कारागार बनाने के लिए 40 एकड़ भूमि प्रस्तावित है जिसका अग्रिम भुगतान रूपये 7.79 करोड़ दिल्ली विकास प्राधिकरण को किया जा चुका है व शेष राशि के भुगतान एवं जमीन के हस्तांतरण के लिए दिल्ली विकास प्राधिकरण के साथ पत्र व्यवहार चल रहा है।



M.K. AGGARWAL  
Dy. Secretary (Home-Gen.)  
Govt. of NCT of Delhi  
Delhi Secretariat  
I.P. Estate, New Delhi-110002